IN THE CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

ORIGINAL APPLICATION NO: 821/95

Date: 11-7-2000

CORAM: HON. SHRI B.S. JAI PARAMESHWAR, MEMBER (J)
HON. SHRI B.N. BAHADUR, MEMBER (A)

The Central Time Keeping Office Staff Association

- 2. R.V.Desai, LDC
- 3. R.Y.Chavan, LDC
- 4. D.V. Bhingarde LDC
- 5. S.D.Nikam, LDC
- 6. J.S.Chavan, LDC
- 7. S.D.Gaonkar, LBC
- 8. V.R. Vaity, LDC
- 9. H.P. Wadke, LDC

10.R.D.Parab LDC

Central Time Keepong
Office, Naval Dockyard,
Lion Gate, Shahid Bhagat Singh
Road, Bombay - 400 001.

.. Applicants

(By Advocate Shri A.I.Bhatkar)

-vs-

- 1. Union of India
 through
 The Chief of the Naval Staff
 Naval Head quarters, Sena Bhavan,
 New Delhi 110 Oll.
- 2. The Flag Officer Commandingin-Chief, Headquarters, Western Naval Command, Shahid Bhagat Singh Road, Bombay - 400 001.
- 3. The Admiral Superintendent, Naval Dockyard, Lion Gate, Shahid Bhagat Singh Road, Bombay - 400 001.

.. Respondents

(By Advocate Miss.Y.J.Mestry, for Mr. V.S.Masurkar)

16

43

ORDER (ORAL)
(Per Hon.Shri B.S.Jai Parameshwar, Member(J)

Heard Mr. A.I.Bhatkar, learned counsel for the applicants and Miss Y.J.Mestry for Mr.V.S. Masurkar, learned counsel for the respondents.

- There are 5 applicants in this CA.

 They have filed this CA challenging the order dt. 18-8-95 wherein the respondents have introduced certain changes in the policy of transfer.
- When the OA came up for hearing today the learned counsel for the applicants submitted that he is withdrawing the OA and 'he may be permitted to withdraw.
- 4. We permit the applicants to withdraw the OA. Hence the OA is disposed of as withdrawn. No order as to costs.

(B.N.BAHADUR)
Member(A)

(B.S.JAI PARAMÉSHWAR) Member(J)

MD